

**GOVERNMENT OF INDIA
PLANNING
LOK SABHA**

UNSTARRED QUESTION NO:990
ANSWERED ON:28.11.2014
NOMENCLATURE OF CENTRAL SCHEMES
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Will the Minister of PLANNING be pleased to state:

- (a) the mechanism and criteria for naming of Central Schemes/programmes;
- (b) whether the Government has any proposal to change the name of any Central Schemes/ programmes; and
- (c) if so, the details thereof and the reasons therefor along with the number of such schemes/programmes renamed so far in the last six months?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR MINISTRY OF PLANNING AND MINISTER OF STATE FOR DEFENCE
(RAO INDERJIT SINGH)

(a) to (c): The schemes are approved by the Competent Authorities after receiving proposals from the implementing Ministry. Such proposal includes nomenclature of the scheme. There are no formal and uniform guidelines for Ministries/Departments to suggest the nomenclature of a scheme at the time of initiating a proposal. However, to prevent the indiscriminate use of the name of the eminent personalities, an advisory was issued on October 6, 2010 by the Cabinet Secretary to Ministers. In the aforesaid advisory, the need for sparing and selective use of the name of national leaders with programmes to prevent proliferation of such nomenclature has been stressed upon.

As per information currently available with the Planning Commission, the following schemes are renamed in the last six months.

- (i) Flagship Scheme namely "Nirmal Bharat Abhiyan" is renamed as "Swachh Bharat Mission (Rural)".
- (ii) Central Sector Scheme namely "Rajiv Gandhi Gramin Vidhyutikaran Yojana" (RGGVY) is subsumed with the new scheme "Deendayal Upadhyaya Gram Jyoti Yojana" (DDUGJY) as a distinct component for rural electrification.